

Admission tests for PG Diploma in Management Courses

1031. SHRI T.M. SELVAGANAPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the All India Council for Technical Education (AICTE) has directed the educational institutions not to conduct their own admission tests for the coveted Post-Graduate Diploma in Management Courses;

(b) if so, the details thereof;

(c) whether it is also a fact that many private business schools had challenged the above notification of the AICTE and pleaded to Government for its reversal; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes, Sir. The All India Council for Technical Education (AICTE) has made Gazette Notification No. 37-3/Legal/2011 dated 10.12.2010 and *inter-alia* defined process for granting approval to various Post Graduate Diploma courses in Management (PGDM) for academic year 2011-12. As per norms prescribed for PGDM programmes under Appendix - 9 of AICTE's Approval Process Handbook 2011-12, admissions to all PGDM colleges shall be done through Common Entrance Test either by CAT or MAT or the examination conducted by respective State Government for all institution other than minority institutions and these admissions to PGDM, PGDM (Executive), PGCM shall not start before 1st April of the academic year.

(c) and (d) Yes, Sir. The details of legal cases filed in the matter at various courts are at annexure.

Annexure referred in reply to Part (c) & (d) of the Rajya Sabha Unstarred Question No. 1031 for 04.03.2011 asked by Shri T.M. Selvaganapathi regarding admission tests for PG Diploma in Management Courses.

In the High Court of Delhi at New Delhi

1. Writ Petition Nos. 599 and 690 of 2011 - filed by Federation of Association of Management of Un-aided Professional Educational Institution of India.
2. Writ Petition No. _____ of 2011 filed by School of Communication & Management Studies & Ors Vs AICTE & Ors.

3. Writ Petition No. _____ of 2011 filed by Andhra Pradesh Private Engineering College Management Association & Anr. Vs AICTE & Anr.

In the High Court of Mumbai:

4. Writ Petition No. 1334 of 2011 filed by Institute of Professional Management Vs AICTE
5. Writ Petition No. 1335 of 2011 filed by Consortium of Management and Education Vs AICTE

In the High Court of Judicature of Andhra Pradesh at Hyderabad:

6. Writ Petition No. 630 of 2011 filed by Joseph Sriharsha & Mary Indraj Educational Society, Hyderabad.
7. Writ Petition No. 1439 of 2011 filed by Tejwani Education Foundation Society,; Savitry College of IT and Management.

In the High Court of Judicature of Orissa at Cuttack:

8. Writ Petition No. 3597 of 2011 filed by Institute of MGMT & Information Science & Ors Vs State of Orissa & Ors.
9. Writ Petition No. 364 of 2011 filed by CV Raman B. School & Ors Vs State of Orissa & Ors.

Setting up of IIM at Ranchi

1032. SHRI PARIMAL NATHWANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the status of setting up a full-fledged Indian Institute of Management at Ranchi (IIM-R), Jharkhand;
- (b) whether the land for the campus of IIM-R has been earmarked and allotted;
- (c) if so, the number of acres of land allotted and whether the construction has begun;
- (d) how many students are enrolled so far; and
- (e) how many of them are from Jharkhand?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Indian Institute of Management (IIM), Ranchi has started functioning from academic session 2010-11 in its temporary campus at Suchna Bhawan and one Hostel at adjacent Administrative Training Institute, Ranchi.